

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-3455-JK (LD ) of 2024**

**DATED:- 15 - 03 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/3/2024

Dated:- 15 - 03 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
15-03-24

**Annexure to the Government Order No.3455-JK(LD) of 2024 dated 15.03.2024**

S. No	Case No.	OIC
01	WP© No. 1921/2021 titled Showkat Ahmad Bhat & Anr. V/s UT of J&K and others.	<b>Mr. Imtiyaz Ali, Assistant Director Rakhs and Farms</b>
02	WP© No. 2988/2023 titled Gh. Ahmad Sheikh & others V/s UT of J&K & others.	
03	WP© No. 307/2024 titled R.M Fertilizers V/s UT of J&K & others.	<b>Mr. Feroz Ahmad Shapoo, Assistant Director Law Enforcement</b>
04	O.A /61/1245/2022 titled Joginder Singh Jamwal Vs UT of J&K	<b>Sh. Mahesh Kumar verma, Joint Director Agriculture Marketing, PHM &amp; FM Jammu</b>
05	T.A /61/8549/2021 titled Joginder Singh & Ors Vs Agri.Prod. Deptt.	
06	O.A /61/468/2022 titled Reena Gupta Vs UT of J&K and Ors.	
07	WP(C) No. 1430/2023 titled Raghu Kumar V/s Jammu and Kashmir Agro Industries Development Corporation Ltd.	<b>Mr. Er. A. H Salaria, Divisional Manager P&amp;S Jammu</b>
08	OA No. 1545/2021 titled Rakesh Kumar Sharma V/s Agri. Prod. UT of J&K & Ors.	<b>Sh. Sanjay Kumar Verma, Joint Director Agriculture extension, Jammu</b>
09	T.A No. 542/2021 titled Sudershana Kumari Vs state & Ors.	
10	O.A No. 1511/2023 titled Asha Devi Vs UT of J&K and Ors	
11	O.A No. 1545/2021 titled Rakesh Kumar Sharma V/s Agriculture Production, UT of J&K and others.	<b>Sh. Sanjay Kumar Verma, Joint Director Agriculture extension, Jammu</b>
12	T.A No. 542/2021 titled Sudershana Kumari Vs state & Ors.	
13	O.A No. 1511/2023 titled Asha Devi Vs UT of J&K and Ors	

*Am*

*Reyaz*